

Year	LOIS	ILS	DCTD Regn.
1984	056	023	135
1985	088	037	133
1986	072	022	048
1987(upto Sept.)	042	016	065

(b) Central Investment Subsidy of 15% (subject to a maximum of Rs. 15 lakhs) is given for setting up of industries in centrally declared Category 'B' backward districts and Central Investment Subsidy of 10% (subject to a maximum of Rs. 10 lakhs) is given in Category 'C' backward districts, excluding MRTP/FERA cos.

(c) Mahboob Nagar, Jadhcherla, Shadnagar, Kalwakurthy and Amangal blocks of Mahboob Nagar district are identified as Category 'B' industrially backward areas and the rest of the blocks have been identified as Category 'C' industrially backward areas.

(d) During the Financial Year 1986-87 an amount of Rs. 14.05 crores has been given to the industrial units in Andhra Pradesh and in the Financial Year 1987-88 (upto Oct., 1987) an amount of Rs. 3.54 crores has been given as Central Investment Subsidy. The Subsidy is given on first come first serve basis and as such there is no earmarking for any particular State.

Setting up of Automobile Industry in Andhra Pradesh

2700. SHRI V. TULSIRAM: Will the Minister of INDUSTRY be pleased to state:

(a) the number of applications received by Union Government as recommended by the State Government of Andhra Pradesh for setting up automobile industry in the State;

(b) the number of applications considered and licences issued to them;

(c) the number of applications that are pending together with the reasons therefor, and

(d) the number of applications rejected?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) In the last 3 years five applications were received for setting up of automobile units such as three wheeler diesel autorickshaws, special purpose heavy vehicles and passenger cars in Andhra Pradesh. One of the applications for passenger cars is for an alternate location in Tamil Nadu. No specific recommendations of the Govt. of Andhra Pradesh were received on any of the applications.

(b) None of the 5 applicants mentioned above have yet been issued Industrial Licence.

(c) The representations from three applicants against prima facie rejection have been received and are pending. These representations will be considered in the light of the Automobile Policy being formulated by the Government.

(d) Two applications have been finally rejected by the Govt.

Committee to Consider upward Revision of Conversion Charts for Drugs and Pharmaceutical Industry

2701. SHRI G.S. BASAVARAJU. Will the Minister of INDUSTRY be pleased to state: